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LOK SABHA

Monday, 19th September, 1955.

The Lok Sabha met at Eleven of the Clock.

[MR. SPEAKER in the chair]

QUESTIONS AND ANSWERS

(See Part I)

12 NOON.

PRESIDENTS ASSENT TO BILLS

Secretary: Sir, I have to inform the House that the following Bills, which were passed by the Houses of Parliament during the current Session, have been assented to by the President:

1. The Industrial and State Financial Corporations (Amendment) Bill, 1955.

2. The Industrial Disputes (Appellate Tribunal) Amendment Bill, 1955.

MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:

I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 15th September, 1955, has passed the enclosed motion referring the River Boards Bill, 1955, to a Joint Committee of the Houses and to request that the concurrence of the Lok Sabha in the said motion and the names of the Members of the Lok Sabha to be appointed to the said Joint Committee may be communicated to this House.

Motion

"That the Bill to provide for the establishment of River Boards for the regulation and development of inter-State rivers and river valleys be referred to a Joint Committee of the Houses consisting of 45 Members, 15 Members from this House, namely:

1. Shri G. Ranga
2. Shri M. Govinda Reddy
3. Shri S. Venkataraman
4. Shri Jagannath Prasad Agrawal
5. Shri H. P. Saksena
6. Shri Krishnakant Vyas
7. Syed Mazhar Imam
8. Shri M. H. S. Nihal Singh
9. Shri Jagannath Das
10. Shri Vijay Singh
11. Shri N. D. M. Prasadarao
12. Shri Surendra Mahanty
13. Shri S. N. Dwivedy
14. Shri N. R. Malkani
15. Shri Jai Sukh Lal Hathi

and 30 Members from the Lok Sabha;

that in order to constitute a meeting of the Joint Committee the quorum shall be one-third of the total number of Members of the Joint Committee;

that in other respects, the Rules of Procedure of this House relating to Select Committees shall apply with such variations and modifications as the Chairman may make;

that this House recommends to the Lok Sabha that the Lok Sabha do join the said Joint Committee and communicate to this House the names of members to be appointed by the Lok Sabha to the Joint Committee; and

that the Committee shall make a report to this House by the 21st November, 1955."